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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 748/89

New Delhi this the 7th day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Surinder Kumar Oberoi
S/O Shri G. L. Oberoi,
R/O B-30/2, Mahatma Gandhi
Road, Adarsh Nagar,
Delhi - 110033.

... Applicant

By Advocate Shri T. C. Aggarwal

Versus

1. Union of India through
Director General,
All India Radio,
Parliament Street,
New Delhi - 110001.

2. Director General,
Doordarshan, Mandi House,
New Delhi.

... Respondents

By Advocate Shri M. L. Verma

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath --

Shri Aggarwal, learned counsel for the applicant submits that in view of the fact that the applicant has since been promoted, this petition has become infructuous, and accordingly he does not press the same. This petition is, therefore, dismissed as not pressed.

Adige
(S. R. Adige)
Member (A)

Malimath
(V. S. Malimath)
Chairman

/as/